GOVERNMENT OF INDIA MINISTRY OF COAL RAJYA SABHA UNSTARRED QUESTION NO – 643 TO BE ANSWERED ON 26.07.2021

INVOLVING PRIVATE PLAYERS IN COAL MINING

643. SHRI SAMBHAJI CHHATRAPATI:

Will the Minister of COAL be pleased to state:

- (a) whether Government has taken a decision to involve private players in coal mining in the country and some of the mines have been auctioned recently;
- (b) if so, the number of coal mines identified for auctioning to the private players and the response received;
- (c) the revenue likely to be generated annually out of auction of the coal mines and employment to be generated; and
- (d) whether the private players have any binding in use of technology other than conventional and produce clean coal?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

- (a): Yes, please.
- (b): No, coal mines are not identified for auctioning exclusively to private sector companies. As per the provisions of the Coal Mines (Special Provisions) Act, 2015 [CMSP Act] and the Mines and Minerals (Development and Regulation) Act, 1957 [MMDR Act], both government and private sector companies are eligible to participate in the auction process. Auction of coal mines is a continuous process. So far, 46 coal mines have been successfully auctioned out of which 44 coal mines have been auctioned to private sector companies.

67 coal mines have been offered in the current tranche of auction for sale of coal (23 coal mines under CMSP Act and 44 coal mines under MMDR Act). The auction process is underway.

- (c): Annual Revenue likely to be generated from 20 mines recently auctioned for sale of coal at Peak Rated Capacity of Mine is around Rs. 7,419 Crore. Total employment estimated to be generated from these 20 mines is 79,019.
- (d): No, Sir.
